

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) The Ministry of Home Affairs maintains the data base of associations registered under Foreign Contribution (Regulation) Act, 2010 (FCRA). As on 24th July, 2015, 1535 associations in the State of Gujarat are registered under Foreign Contribution (Regulation) Act, 2010 for undertaking Religious, Educational, Economic, Social and Cultural activities. As per data base, 838 and 698 associations in the State of Gujarat have reported receipt of foreign contribution during the financial years 2012-2013 and 2013-2014 respectively. The details are available on the website of Ministry of Home Affairs at <http://mha1.nic.in/fcra.htm>

(e) The Foreign Contribution (Regulation) Act, 2010 has come into force with effect from 1st May, 2011. Since then FCRA registration of 518 associations have been cancelled in the State of Gujarat for various reasons including non submission of annual returns, on own request or where the association has been exempted from the provisions of FCRA.

Vacant posts of SC/ST lying in the Ministry

†1032. SHRI JUGUL KISHORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the posts of Scheduled Castes/Scheduled Tribes employees are lying vacant in the Ministry of Home Affairs;

(b) if so, the details thereof; and

(c) whether Government is taking any effective steps to fill up these vacancies and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) As far as CSS/CSSS/CSCS* Cadre is concerned, the Ministry of Home Affairs is not the Cadre Controlling Authority for Group A and Group B Officers. Similarly, in respect of direct recruitment and promotion components of CSS/CSSS/CSCS Cadre, the rosters are being maintained by Department of Personnel and Training (DoP&T). The Ministry of Home Affairs is the cadre controlling authority only for the posts of Multi Tasking Staff (MTS), Staff Car Driver (SCD) and Canteen Staff. No post in the grades of Multi Tasking Staff (MTS), Staff Car Driver (Ordinary Grade) and Canteen Staff in MHA (Proper) for Scheduled Caste is vacant. However, five posts of MTS and one post of SCD in Schedule Tribe category, are vacant. There are no vacancies of Canteen Staff in ST category.

(c) The details of steps taken by the Ministry to fill up the vacant posts in the ST category are as follows:-

† Original notice of the question was received in Hindi.

Post	Steps taken to fill up vacant posts of Scheduled Tribe in MHA (Proper)
MTS	The matter relating to filling up vacant posts of Scheduled Tribe category has been taken up with the Retraining and Redeployment Division of the Department of Personnel and Training who have intimated that they are not in a position to provide staff against these vacancies. The matter has further been taken up with Staff Selection Commission for filling them up through Direct Recruitment.
SCD (Ordinary Grade)	In the case of Staff Car Drivers, DoP&T informed that no ST category person is available in its surplus pool and granted their No Objection to fill up the vacancy, as per the Recruitment Rules. The vacancy was circulated thrice amongst all Ministries/Departments to fill it up through deputation/absorption. However, no eligible ST candidate was available. The matter has been taken up with Directorate of Resettlement, Ministry of Defence to fill up this vacancy through re-employment of Ex-servicemen belonging to ST category.

* CSS : Central Secretariat Service.

CSSS : Central Secretariat Stenographer Service.

CSCS : Central Secretariat Clerical Service.

Incidents of suicide and killing of colleagues by CPMF personnels

†1033. SHRI P. L. PUNIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of committing suicide and killing colleagues by personnels of Central Paramilitary Forces are occurring, if so, the details thereof of last five years;

(b) whether Government accepts this fact that posting of long duration of personnels of CPMF is also a reason of suicide or killing colleagues, if so, the details of personnels of CPMF who are on posting for continuously for one year; and

(c) the details of personnels of CPMF who have got consulted by psychologists for the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) During the last five years 575 cases of suicide and 56 cases of killing by cocolleagues by personnel of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) have come to the notice of Ministry of Home Affairs.

† Original notice of the question was received in Hindi.